



## **HIGH COURT OF TRIPURA**

No.F.3 (28)-HC/2018/ 1275

Dated, Agartala, the 13<sup>th</sup> July, 2018

### **NOTIFICATION**

As per Rule 4 of the Mediation (High Court of Tripura) Rules, 2016 fresh consent applications are hereby invited in the enclosed format. The following persons are eligible to be empanelled as mediator in view of Rule 5 of the above mentioned Rule:

- (i) Retired District and Sessions Judges or retired Judges of the Courts of equivalent status.
- (ii) Retired Grade-II Judicial Officers who have experience as Civil Judge (Senior Division).
- (iii) Judicial Officers or Legal Practitioners with at least 10 years' standing at the bar at the level of the High Court or the District Court or courts of equivalent status.
- (iv) Experts or other professionals with at least fifteen years standing; or retired senior bureaucrats or retired senior executives.

All such applications, accompanied with proof of professional experience/ service and duly filled in format (enclosed herewith), should reach the office of the undersigned on or before **13<sup>th</sup> August, 2018**. However, the High Court Mediation Committee shall have all the rights to consider such applications and prepare Panel of Mediators.

The Legal Practitioners who are already in the panel of mediators vide., notification no. 4627, dated 04.03.2016 are not required to submit this application.

**(A. Pandey)**

**Secretary, State Mediation Committee &  
High Court Mediation Committee**

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Dated, Agartala, the 13<sup>th</sup> July, 2018

#### **Copy to:**

01. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge of Mediation for the State of Tripura, Agartala for kind appraisal of His Lordship;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
04. The Chairman, Bar Council of Tripura, High Court of Tripura, Agartala;
05. The President, High Court Bar Association, High Court of Tripura, Agartala;
06. The Advocate General, State of Tripura, Agartala;
07. The Secretary, High Court Bar Association, High Court of Tripura, Agartala for information **He is requested to circulate the same amongst all the Learned Members of the High Court Bar Association, High Court of Tripura;**
08. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura;
09. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court; and
10. **NOTICE BOARD.**

**(A. Pandey)**

**Secretary, State Mediation Committee &  
High Court Mediation Committee**

**FORMAT**

**Particulars of the applicants willing for 40 hours Mediation Training**

<b>Name of the applicants with designation &amp; address</b>	<b>No. &amp; Date of enrolment in the Bar (in respect of Lawyers)</b>	<b>Name/ Jurisdiction of practicing Court (in respect of Lawyers)</b>	<b>Date of retirement and name of the High Court (in respect of Grade-I &amp; II Judicial Officers)</b>	<b>Total years of service/profession &amp; Name of the Office/concerned field (in respect of Retired Senior bureaucrats or senior executives and expert or other professionals)</b>	<b>Phone/Mobile No./ e-mail</b>

**Note: Self attested photo copy of related documents must be attached.**